

Shri Nath Pai: May I know,—if he cannot enlighten the House as to the personnel, for whatever reasons, because we read it in the papers that some gentlemen have been sounded and they are giving their own condition and so on—whether he can tell us at least something about the nature of the work that will be entrusted to the Commission? Is he going to do some white-washing of the rickety administrative machinery or is the Commission to be charged with the duty of recasting radically and drastically the existing system of administration? What exactly does the Government have in mind?

Shri Nanda: The hon. Member goes too far when he says that it is a rickety administration. It has its deficiencies and therefore it is necessary to have a very comprehensive inquiry, and it will be a deep and comprehensive inquiry into practically all aspects that are of any value in regard to the administration of the country.

Shri Nath Pai: I am sorry, Mr. Speaker; you should extend to me the opportunity extended to Sardar Kapur Singh, my distinguished colleague. I had specifically asked, is he going to drastically recast it, and what will be the nature. He said all aspects will be touched; it is only this touching which has been going on all these years. The question is whether it will be reconstructed, recast drastically. We do not want touching and white-washing.

Shri Nanda: I said it will be looked into in depth. I feel touch and depth are two different things.

Shri Kapur Singh: My hon. friend Shri Nath Pai seems to be unaware of the fact, which most of the Members in this House know, that the touch of Shri Nanda is all potent. Therefore, when he said he was going to touch, he meant everything that Shri Nath Pai desires him to do.

Shri N. C. Chatterjee: We get conflicting reports; the Home Minister

sometimes accepts the principle of Ombudsman and sometimes rejects it. May we know if the Home Minister has come to any definite decision on this point or will that also be left to the Commission to be finalised after proper inquiry?

Shri Nanda: The Commission certainly will now deal with those aspects.

Clash with Naga Hostiles

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*125. **Shri Rameshwar Tantia:**
Shri Himatsingka:
Shri D. C. Sharma:
Shri Basumatari:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Naga hostiles opened fire on our Border Security Forces on the night of the 27th September, 1965 along the Jorhat-Nagaland border;

(b) if so, the action taken by our Security Forces;

(c) the number of casualties suffered by our forces and by the Naga hostiles respectively;

(d) whether it is also a fact that the Naga hostiles were armed with light machine-guns and automatic weapons obtained from Pakistan; and

(e) if so, the measures taken by the Security Forces to deal with the Naga hostiles during the Indo-Pak conflict?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes.

(b) The Security Forces immediately returned the fire and the hostiles ran away under cover of darkness.

(c) No casualty was suffered by the Security Forces. Government has no definite information of casualties suffered by the Naga hostiles.

(d) Naga hostiles are reported to be armed with light machine-guns. As the House knows a number of Nagas have got their training in